

12.00 Noon

**STATEMENT BY MINISTER**

**Correcting the reply given in the Rajya Sabha on the 26<sup>th</sup> February, 2001 to Starred Question 74 regarding separate Doordarshan Channel for Agriculture**

**सूचना और प्रसारण मंत्री (श्रीमती सुषमा स्वराज) :** समापति जी, दिनांक 26.02.2001 के तारांकित प्रश्न सं. 74 के भाग (क) तथा (ख) के उत्तर में मैंने निम्नलिखित सूचना दी थी :-

(क) जी नहीं । प्रसार भारती ने सूचित किया है कि दूरदर्शन को राज्य सरकार से ऐसा कोई प्रस्ताव प्राप्त नहीं हुआ है ।

(ख) प्रश्न नहीं उठता ।

आज उत्तर का संशोधित भाग (क) तथा (ख) में रख रही हूँ जिसे इस प्रकार पढ़ा जाएगा :-

(क) तथा (ख) "कर्नाटक सरकार से कोई औपचारिक अनुरोध प्राप्त नहीं हुआ है । तथापि, 21 जनवरी, 2001 को नई दिल्ली में आयोजित राज्यों के सूचना मंत्रियों के 24वें सम्मेलन में कर्नाटक के सूचना राज्य मंत्री ने कृषि के विभिन्न आयामों को समर्पित कृषि चैनल की आवश्यकता का उल्लेख जरूर किया था । दूरदर्शन ग्रामीण विकास के लिए, विशेष कर किसानों और अन्य संबंधित विषयों पर, राष्ट्रीय चैनल तथा क्षेत्रीय सेवाओं में संबंधित राज्यों की भाषाओं में नियमित रूप से कार्यक्रम प्रसारित करता है । सप्ताह में 3 से 5 दिन तक इन क्षेत्रीय भाषाओं में कृषि कार्यक्रम प्रसारित किए जाते हैं । केवल कृषि के लिए अलग से दूरदर्शन चैनल प्रारम्भ करने का कोई प्रस्ताव नहीं है ।"

समापति जी, राज्य सभा को हुई असुविधा के लिए खेद है ।

[Placed in Library. See No. L.T. - 3366/01]

**RE. TOTAL BANDH IN ORISSA**

**श्री रामचन्द्र खूंटिया (उड़ीसा) :** चेयरमैन सर, आज उड़ीसा बंद है । All the people of Orissa are protesting against the stepmotherly attitude of the Railway Ministry towards Orissa; they are demanding 100 per cent special assistance for famine like situation and restoration and rehabilitation of the super cyclone victims; they are also protesting against the transfer of two big mountains which contain full of Bauxite to BALCO just before the disinvestment आज सारा उड़ीसा बंद है, बाजार बंद हैं, रेलवे स्टेशन बंद हैं, बसें बंद हैं और केन्द्र सरकार का यह जो अविचार है, इसके लिए आज उड़ीसा बंद हुआ है । मैं आपके जरिए केन्द्र सरकार से यह निवेदन करता हूँ कि उड़ीसा, जिसमें 47 परसेंट पीपुल आर लिविंग बिलो द पावर्टी लाइन, उड़ीसा की जो डिमांड है उसको केन्द्र सरकार को कंसिडर करना चाहिए ।

SHRI ANANTA SETHI (Orissa): Sir, today, there is a total *bandh* in Orissa.

MISS FRIDA TOPNO (Orissa): I associate myself with the sentiments expressed by my colleague, Shri Khuntia.

SHRI MAURICE KUJUR (Orissa): Sir, I also associate myself with the views expressed by my friend, Shri Khuntia.

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### **PAPERS LAID ON THE TABLE**

#### **Notification of Ministry of Law, Justice and Company Affairs**

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SHIPPING (SHRI ARUN JAITLEY) : Sir I lay on the Table under section 169 of the Representation of the People Act, 1951 a copy (in English and Hindi) of the Ministry of Law, Justice & Company Affairs (Legislative Department) Notification S. O. 90(E) dated 1.2.2001 publishing the Conduct of Elections (Amendment) Rules, 2000. [Placed in Library. See No. L.T. - 3275/01]

#### **Report and Accounts (1999-2000) of Indian Institute of Mass Communication, New Delhi and related papers**

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers :-

- (a) Annual Report and Accounts of the Indian Institute of Mass Communication, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. - 3396/01]

- I. **Report and Accounts (1998-99) of Ali Yavar Jung National Institute for the Hearing Handicapped Mumbai and related papers**
- II. **Report and Accounts (1998-99) of National Institute for the Orthopaedically handicapped, Kolkata and related papers**